

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **09.07.2026** (THURSDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 321/2026 For Additional Docs. IA No. 929/2026 Interim injunction IA No. 930/2026 (With Defects)	Shakti International LLP Vs Steel Exchange India Ltd	Mr. R Swarnavel	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 5/2022 To dispense with IA No. 12/2022 For Stay IA No. 13/2022 For Urgent Hearing IA No. 15/2022	The Regional Provident Fund Commissioner- II & Anr. Vs Finorchem Ltd	Mr. K Ramu & R Vishnu	Mr. Ravi Rajagopalan
3.	Comp App (AT) (CH) (Ins) No. 70/2025 For Direction IA No. 224/2025	Umesh Purshottam Jhetwani Vs State Bank of India & Anr. WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
4.	Comp App (AT) (CH) (Ins) No. 71/2025 For Stay IA No. 225/2025	Umesh Jhetwani Vs Vamsi Kambhammettu, Liquidator of Meena Jewellers Exclusive Pvt Ltd & 5 Ors. WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
5.	Comp App (AT) (CH) (Ins) No. 74/2025 For Direction IA No. 232/2025	Umesh Jhetwani Vs State Bank of India & 3 Ors. WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
6.	Comp App (AT) (CH) (Ins) No. 82/2025	State Bank of India Vs Umesh Purshoram Jethwani & Anr	Mr. VVSN Raju	Mr. Y Suryanarayana R1
7.	Comp App (AT) (CH) (Ins) No. 102/2026 For Exemption IA No. 307 & 309/2026 For Stay IA No. 308/2026	Gulam Mustafa Enterprises Pvt Ltd Vs Piramal Enterprises Ltd	Mr. Arjun Rao	Mr. Bendi Raviteja

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	TA (AT) No. 14/2022 (Comp App (AT) No. 376/2018)	Chamundesware Studio & laboratory Pvt Ltd & 4 Ors Vs Swarnalatha Rajaiah & Anr. WITH	Mr. Jerin Asher Sojan	Mr. SS Rajesh
9.	TA (AT) No. 68/2021 (Comp App (AT) No. 413/2018 For Stay IA No. 2031/2018)	K. Rajaiah Since Dead Rep by its LR's Vs Chamundesware Studio & Laboratory Pvt Ltd & Ors	Mr. SS Rajesh	Mr. Jerin Asher Sojan
10.	Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 Interim Injunction IA No. 103 & 104/2023	Anjana Sanghi & 2 Ors Vs KMS Constructions Pvt Ltd. & 11 Ors	Ms. Preeti Mohan Mr. Y Suryanarayana Mr. Sharad Sanghi A3	Mr. Yogesh Kumar Jagia- R2 R3 R5 R6 Mr. Sriram Venkatavaradan R7 Mr. A Chakravarthy Mudiraj-R11
11.	Comp App (AT) (CH) No. 23/2024 For Exemption IA No. 382/2024 For Stay IA No. 383/2024 For Direction IA No. 1178, 1179 & 1247/2024	Nagarjuna Agro Chemicals Pvt Ltd & 3 Ors Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. MV Swaroop	Mr. CV Shailandhran R1
12.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors Vs Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors. WITH	Mr. CV Shailandhran	Mr. MV Swaroop R2- R4
13.	Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025 For Direction (With Defects) IA No. 1538/2025 To Vacate Stay IA No. 1682/2025	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors	Mr. MV Swaroop	Mr. CV Shailandhran R2-R4 Mr. B Dhanaraj- R7
14.	Comp App (AT) (CH) (Ins) No. 331/2024	KAP India Projects and Constructions Pvt Ltd Vs Aishwarya Heights Infra Pvt Ltd	Mr. Ricab Chand	Mr. Rahul Balaji
15.	Comp App (AT) (CH) No. 31/2025 For Stay IA No. 478/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd WITH	Mr. Avinash Krishnan Ravi	Mr. H Karthik Seshadri

16.	Comp App (AT) (CH) No. 32/2025 For Stay IA No. 479/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd	Mr. Avinash Krishnan Ravi	Mr. H Karthik Seshadri
17.	Comp App (AT) (CH) (Ins) No. 146/2025 For Exemption IA No. 392/2025 For Stay IA No. 393/2025	Sri Amman Metal Works, rep by its Partner, P Karuppasamy Vs Dindigul Steel Rolling Mills Pvt Ltd	Mr. S Anand	Mr. G Vairava Subramaniam
18.	Comp App (AT) (CH) (Ins) No. 455/2025 For Exemption IA No. 1301/2025	The Royal Castle Owners Welfare Association (TRCOWA) Vs TruPro Insolvency Services LLP, RP, Amar Prakaash Developers Pvt Ltd & 11 Ors. WITH	Mr. Kishore Balasubramaniam	Mr. R Sivaraman R1
19.	Comp App (AT) (CH) (Ins) No. 471/2025 For Exemption IA No. 1339/2025	The Temple Waves All Block Flat Owners Welfare Association & 2 Ors Vs TruPro Insolvency Services LLP, RP of Amar Prakaash Developers Pvt Ltd & 11 Ors.	Mr. Kishore Balasubramaniam	Mr. R Sivaraman R1
20.	Comp App (AT) (CH) (Ins) No. 520/2025 For Stay IA No. 1463/2025 For Exemption IA No. 1464/2025 For Additional Docs IA No. 1465/2025	Sastri Venkat Ramani Suspended Director and shareholder of Sterling Developers Pvt Ltd & Anr. Vs Jai Corp Ltd & 2 Ors	Mr. Pawan Jhabakh	Mr. Gautam S Raman
21.	Comp App (AT) (CH) (Ins) No. 552/2025 For Exemption IA No. 1555/2025 For Stay IA No. 1556/2025	Vijayalakshmi Subburaj, Personal Guarantor of Velohar Infra Pvt Ltd Vs Aditya Birla Finance Ltd & Anr	Mr. Anil Relwani	Ms. Shiksha Jain R1
22.	Comp App (AT) (CH) (Ins) No. 603/2025 For Stay IA No. 1688/2025	Indian Bank Vs AR Ramasubramania Raja, Liquidator of Sri Karunambikai Mills Pvt Ltd	Ms. Varsha N	Mr. AG Sathyanarayana
23.	Comp App (AT) (CH) (Ins) No. 11/2026 To dispense with IA No. 33/2026	Babulal Ranka & 2 Ors Vs Ramakrishnan Sadasvian, RP of Lokaa Developer Pvt Ltd WITH	Mr. K Gaurav Kumar	Mr. Ravi Rajagopalan

24.	Comp App (AT) (CH) (Ins) No. 12/2026 For Stay IA No. 34/2026 To dispense with IA No. 35/2026	Navneet Kumar Ranka & Anr Vs Ramakrishnan Sadasvian, RP of Lokaa Developer Pvt Ltd & 2 Ors WITH	Mr. K Gaurav Kumar	Mr. Ravi Rajagopalan R1 Mr. Pranav Gopalakrishnan R2
25.	Comp App (AT) (CH) (Ins) No. 13/2026 For Stay IA No. 36/2026 To dispense with IA No. 37/2026	Babulal Ranka & 2 Ors Vs Ramakrishnan Sadasvian, RP of Lokaa Developer Pvt Ltd & 2 Ors WITH	Mr. K Gaurav Kumar	Mr. Ravi Rajagopalan R1
26.	Comp App (AT) (CH) (Ins) No. 417/2025 For Stay IA No. 1197/2025	Navneet Kumar Ranka & Anr. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd & Anr	Mr. K Gaurav Kumar	Mr. Ravi Rajagopalan R1 Mr. Pranav Gopalakrishnan R2
27.	Comp App (AT) (CH) No. 24/2026 For Exemption IA No. 293/2026 For Stay IA No. 605/2026	Pankaja Kulkarni Vs Kendra Business Technologies Pvt Ltd & Anr. WITH	Ms. Aishwarya Ananthkumar	Mr. Chandramouli Prabhakar R2
28.	Comp App (AT) (CH) No. 25/2026	Pankaja Kulkarni Vs Kendra Business Technologies Pvt Ltd & 2 Ors	Ms. Aishwarya Ananthkumar	Mr. Chandramouli Prabhakar R2 R3
29.	Comp App (AT) (CH) (Ins) No. 69/2026 For Stay IA No. 174/2026 For Additional Docs. IA No. 176/2026	Mahesha KES Suspended Managing Director of Cauvery Neeravari Nigam Ltd Vs SPML Infra Ltd & Anr.	Ms. Sunita Srinivas	Pass Advocates R1
30.	Comp App (AT) (CH) (Ins) No. 120/2026 For Stay IA No. 376/2026 For Additional Docs. IA No. 378/2026	Shri Dutt India Pvt Ltd Vs Ritesh R Mahajan, RP of Sovereign Industries Ltd. & Anr. WITH	Ms. Priyanka Varma	Mr. Satvik Upadhya R2
31.	Comp App (AT) (CH) (Ins) No. 126/2026 For Stay IA No. 387/2026 For Exemption IA No. 388/2026	Ritesh Mahajan, RP, Sovereign Industries Limited Vs Shri Dutt India Pvt Ltd & 2 Ors. WITH	Mr. Akhil Bhansali	Mr. Satvik Upadhya R3
32.	Comp App (AT) (CH) (Ins) No. 140/2026 For Stay IA No. 422/2026 (With Defects)	Karnataka State Cooperative Apex Bank Ltd Vs Ritesh Mahajan & 2 Ors WITH	Mr. AS Vishwajith	Mr. Satvik Upadhya R3
33.	Comp App (AT) (CH) (Ins) No. 135/2026 For Exemption IA No. 409/2026 For Stay IA No. 410/2026	Ritesh Mahajan, RP of Sovereign Industries Limited Vs The Ugar Sugar Works Ltd & 3 Ors.	Mr. Akhil Bhansali	Mr. Satvik Upadhya R1

34.	Comp App (AT) (CH) (Ins) No. 136/2026 For Exemption IA No. 411/2026 For Stay IA No. 412/2026	Ritesh Mahajan, RP of Sovereign Industries Limited Vs Terdal Urban Souharda Co-Operative Society Ltd & 5 Ors.	Mr. Akhil Bhansali	Mr. Ankur Goel R1
35.	Comp App (AT) (CH) (Ins) No. 221/2026 For Exemption IA No. 621/2026 For Stay IA No. 622/2026 For Additional Docs. IA No. 624/2026	Shri Dutt India Pvt Ltd Vs Ritesh R Mahajan, RP of Sovereign Industries Ltd & 4 Ors. WITH	Ms. Priyanka Varma	
36.	Comp App (AT) (CH) (Ins) No. 237/2026 For Stay IA No. 674/2026	Karnataka State Cooperative Apex Bank Ltd Vs Ritesh Mahajan & 4 Ors	Mr. AS Vishwajith	
37.	Comp App (AT) (CH) (Ins) No. 259/2026	Terdal Urban Souharda Co-Operative Society Ltd through its Authorised Signatory Mhaveer Honnappa Goudanna Vs Triveni Education Society & 5 Ors.	Mr. Ankur Goel	Mr. AS Vishwajith R5
38.	Comp App (AT) (CH) (Ins) No. 235/2024 For Stay IA No. 624/2024	K Narayanasamy, Suspended Director of GK Steel and Allied Industries Limited Vs J. Karthiga, Erstwhile RP of GK Steel and Allied Industries Ltd & 4 Ors	Ms. Lily Francis	Mr. VV Sivakumar R1 Mr. Ravi Rajagopalan R2-R4

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
39.	Comp App (AT) (CH) (Ins) No. 274/2022 For Stay IA No. 648/2022	Babu George Vs The Kerala State Cooperative Bank Ltd. Rep by its General Manager	Mr. KS Jeyaganeshan	Mr. Gilbert George Correya
40.	Comp App (AT) (CH) (Ins) No. 150/2023 For Stay IA No. 494/2023 For Exemption IA No. 495/2023	Damodaran R, Suspended Director of Real Value Promoters Pvt Ltd Vs P Manickam and Co & Anr.	Mr. Avinash Krishnan Ravi	Mr. Sam Jayaraj Houston- R1 Mr. AG Sathyanarayana R2
41.	Comp App (AT) (CH) (Ins) No. 185/2023	Aditya Kedia & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors WITH	Mr. Arun C Mohan	Mr. Adithya Reddy R1 Mr. D Narendar Naik R3- R5 Mr. Y Suryanarayana R7 R8

42.	Comp App (AT) (CH) (Ins) No. 200/2023	Reactive Metals of India Pvt Ltd & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors WITH	Mr. Y Suryanarayana	Mr. Adithya Reddy R1 Mr. D Narendar Naik R3- R5 R7 Mr. Arun C Mohan R6 R8
43.	Comp App (AT) (CH) (Ins) No. 228/2023	Shiv Ratan Pareek & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors	Mr. D Narendar Naik	Mr. Adithya Reddy R1 Mr. Arun C Mohan R3 R4 Mr. Y Suryanarayana R5
44.	Comp App (AT) (CH) (Ins) No. 468/2023 For Stay IA No. 1461/2023	The Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. Vs Om Shakti Renergies Ltd & Anr.	Mr. Arfat Mohammed	Mr. VVSN Raju
45.	Comp App (AT) (CH) (Ins) No. 75/2024 To dispense with IA No. 215/2024 For Stay IA No. 216/2024	S Lakshmanan & Anr. Vs Green Peace Construction Pvt Ltd	Mr. P Jesus Moris Ravi	Mr. M Rajamanickam

02.00 PM

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
46.	Comp App (AT) (CH) (Ins) No. 611/2025 For Additional Docs. IA No. 1702/2025 For Exemption IA No. 1703/2025 For Urgent Listing IA No. 1704/2025 For Direction IA No. 314/2026	Core Hotels Ventures Pvt Ltd Vs Bank of Baroda& 3 Ors	Mr. Anirudh Krishnan	Mr. Pankaj Vivek R1 Mr. Edward James R2 Mr. Manoj Kumar Koyalkar, PCS R4

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID**: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in